NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 54/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES:

Mr. Nirav Chandrakant Parikh

V/s.

M/s. Unicorp Financial Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 614 of the Companies Act 1956.

S. No. NAME **DESIGNATION** SIGNATURE 1)

PIYUSH A LUKTUKE ADVOCATE

Order CP No. 54/614/CLB/MB/MAH/2014

The Professional appearing on behalf of the Petitioner submissions are part heard, at request of the professional appearing on behalf of the Petitioner, list this matter for further hearing on 17.10.2016.

> sd/-B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)